

(1871) 06 CAL CK 0001

Calcutta High Court

Case No: Letters Patent Appeal No. 20 of 1871

Boro Khasia

APPELLANT

Vs

Jata Sirdar and Another

RESPONDENT

Date of Decision: June 8, 1871

Judgement

Norman, Offg. C.J.

1. We have no doubt whatever that the judgment of Mr. Justice E. Jackson is perfectly correct, and it must be affirmed with costs.